

Company: Sol Infotech Pvt. Ltd.

Website: www.courtkutchehry.com

Rajiv Gandhi University Of Health Sciences (Amendment) Act, 2007

20 of 2007

[08 August 2007]

CONTENTS

- 1. Short Title And Commencement
- 2. Amendment Of Section 3

Rajiv Gandhi University Of Health Sciences (Amendment) Act, 2007

20 of 2007

[08 August 2007]

An Act further to amend the Rajiv Gandhi University of Health Sciences Act, 1994. Whereas, it is expedient further to amend the Rajiv Gandhi University of Health Sciences Act, 1994 (Karnataka Act 44 of 1994) for the purposes hereinafter appearing; Be it enacted by the Karnataka State Legislature in the fifty-eighth year of the Republic of India, as follows:-

1. Short Title And Commencement :-

- (1) This Act may be called the Rajiv Gandhi University of Health Sciences (Amendment) Act, 2007.
- (2) It shall come into force at once.

2. Amendment Of Section 3:-

In the Rajiv Gandhi University of Health Sciences Act, 1994 (Karnataka Act 44 of 1994) in section 3 in sub-section (4), for the words "shall be at Bangalore" the words "shall be at Ramanagara "shall be substituted.